## Annexure – 9

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

## NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Name of cre	Details of claim received		Details of clai m admitted					Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be	not admitted	under verifica- tion	
									set-off			